

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 153/17, IA154/17, IA 155/17, IA 156/17, IA 157/17 & IA 158/17 in CP No.166/ BB/2017	-	For hearing	241/ 242	Richa Kar and Another Vs Actoserba Active Wholesale Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRIVANKA .M.P. 9886165292	R No. 7 to 13, 15	
2.	Anuradha Agnihotri 97024 33593	R 6 and 14	
3.	Aditya Patel 9535195405	Petitioner	
4.	Alka Tripathi 9839382516	Respondent No.1	

Counsel for petitioner is present. Counsels for respondents are also present. IA No.198/17 is taken up today.

List it for final hearing on 12.03.2018. Other I.As are also listed on the same date.

MEMBER (T)

MEMBER (J)